

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

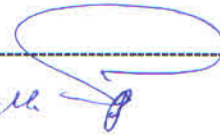
PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No.48/BB/2017	-	Admission	230-232	SJD Advisory Services Pvt. Ltd., & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SPT/P. JOHN  
SPT Legl

Admission to Applicant



Today, the matter is listed for admission. Counsel for petitioner is present. He has filed memo along with consent affidavit of Applicant Company. Similarly, he has filed consent affidavits of shareholders of both the companies. He has filed synopsis.

Orders reserved.

  
MEMBER (J)